

the PSDF and to utilise the funds deposited therein, *inter-alia*, for the construction of transmission ' systems of strategic importance.

**Amount allocated under RGGVY in Bihar**

2158. SHRI RAM KRIPAL YADAV : Will the Minister of POWER be pleased to state :

(a) how much amount have been allocated and released to Bihar under Rajiv Gandhi Grameen Vidyutikaran Yojana (RGGVY) and Accelerated Power Development and Reform Programme during the last three financial years, year wise and scheme-wise details thereof; and

(b) whether the State Government has spent total amount released to them or there is unspent amount and the details thereof, year-wise?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI JYOTIRADITYA MADHAVRAO SCINDIA) : (a) Funds Allocated under RGGVY in Bihar

Funds sanctioned and disbursed to Bihar state in last three financial years Under Rajiv Gandhi Grameen Vidyutikaran Yojana (RGGVY), are as follows :-

	Rs. in crore			
	2010-11	2011-12	2012-13	Cumulative funds released as on 15.01.2014 (includes funds released prior to financial year 2010-11)
Funds released by	571.58	290.20	21.06	4804.77

REC under RGGVY

Funds Allocated under R-APDRP in Bihar

Funds sanctioned and disbursed to Bihar state in last three financial years under Re-structured Accelerated Power Development and Reforms Programme (R-APDRP) are as under :-

Rs. in crore

Financial Year	R-APDRP Part -A (IT)		R-APDRP Part-A (SCADA)		R-APDRP Part-B	
	Sanction	Disburse- ment	Sanction	Disburse- ment	Sanction @	Disburse- ment
2010-11	-	-	-	-	-	-
2011-12	-	-	22.02	-	623.97	-
2012-13	-	-	-	6.61	531.24	75.92

@: GoILoan under Part-B is 25% of scheme cost sanctioned

(b) Under Rajiv Gandhi Grameen Vidyutikaran Yojana (RGGVY), there is no upfront allocation of funds for any State. Funds are released against sanctioned projects in instalments based on the reported utilization of amount in the previous instalment(s) and fulfillment of other conditionalities.

Under R-APDRP, the projects sanctioned are at various stages of implementation. The amount released as advance to Bihar is being utilized for the execution of the sanctioned projects.

#### **Power generation target**

2159. SHRI PARVEZ HASHMI : Will the Minister of POWER be pleased to state :

(a) whether Government is generating power required to achieve high growth rate;

(b) if so, the details thereof and the details of growth rate and the power generation target and achievements thereof during last three years; and

(c) if not, the details thereof and the project being run to increase the capacity of power generation?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI JYOTIRADITYA MADHAVRAO SCINDIA) : (a) to (c) Yes, Sir. Government is